## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

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: TCP/459/ (IB)/2017

NAME OF THE PETITIONER(S)

: G. KANNAPPAN & 2 OTHERS

NAME OF THE RESPONDENT(S)

: RAKINDO KOVAI TOWNSHIP PRIVATE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Matter called. No representation. The **Registry** is directed to issue notice to both of the parties. Put up on **18.08.2017** at **10.30** A.M.

S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDIÇIAL)

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